

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2021

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DATE OF HEARING 06.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2575657/12	Opp. No. AMD-840569	M/s. Regal IPR Associates, Rajkot / M/s. Mars Frictions Pvt. Ltd., Rajkot V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Hero Cycles Limited, Ludhiana
2	2671228/37	Opp. No. AMD-835114	M/s. Rishit Bhatt & Co., Ahmedabad / Mr. Narendra Patel, Bharuch V/s Mr. Dipak G. Parmar, Mumbai / M/s. Essel Propack Limited, Mumbai
3	2671231/37	Opp. No. AMD-835113	M/s. Rishit Bhatt & Co., Ahmedabad / Mr. Narendra Patel, Bharuch V/s Mr. Dipak G. Parmar, Mumbai / M/s. Essel Propack Limited, Mumbai
4	2674877/03	Opp. No. AMD-834919	M/s. D. C. Dani & Associates, Ahmedabad / Ms. Parul Manish Rachh, Rajkot V/s M/s. Dabur India Limited, Ghaziabad (U.P)

5	1929579/43	Opp. No. AMD-772812	M/s. G. D. Bansal & Associates, Jaipur / Mr. Manoj Bhagchandani S/o. Late. Sh. Dayal Das Bhagchandani, Jaipur V/s Mr. Rajesh Ratilal Soni, Advocate, Ahmedabad / M/s. Khandelwal Dhaba, Jaipur
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DATE OF HEARING 07.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2786719/32	Opp. No. AMD-894489	M/s. Sheth & Co., Advocates, Rajkot / Mr. Abbas Mohsin Hajoori, Surat V/s M/s. Delhi Registration Service., New Delhi / Mr. Atule Agarwal & Mr. Vicky Agarwal, Delhi
2	2686833/43	Opp. No. AMD-882776	M/s. Hiren Thakkar & Associates, Ahmedabad / M/s. Savoureux, The Restaurant And Banquets, Ahmedabad V/s M/s. Bharti Registration Service, New Delhi / M/s. Savour India Pvt.Ltd., New Delhi
3	2738699/07	Opp. No. AMD-890007	M/s. P.K.Suthar & Associates, Ahmedabad / Mr. Manishkumar Bholeram Sharma, Sabarkantha V/s M/s. Lalji Advocates, Delhi / M/s. Manish Bearing Pvt. Ltd., Delhi
4	2572205/05	Opp. No. AMD-846435	M/s. K.C. Patel & Co., Ahmedabad / Mr. Bhargav K. Shah, Ahmedabad V/s M/s. Lall Lahiri & Salhotra, Haryana
5	1335540/09	Opp. No. AMD-221734	M/s. Y.J.Trivedi & Co., Ahmedabad / M/s. Matrix Comsec Pvt. Ltd., Baroda V/s

			M/s. K K Khurana & Co., New Delhi / M/s. Matrix Cellular Services Private Limited, New Delhi
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DATE OF HEARING 08.09.2021

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2511459/03	Opp. No. AMD-835853	M/s. Mahtta & Co., Ludhiana / M/s. Chemicure Laboratories Pvt. Ltd., Udaipur V/s M/s. The Acme Company, New Delhi / M/s. Metropol India Private Limited, New Delhi
2	3751489/42	Rect. No. AMD-266762	Mr. Dhanani Kirankumar Prafulbhai, Surat / Ms. Rinkalben Ketankumar Mangukiya, Surat Vs M/s. The Kesavi, Surat / Mr. Chirag Lavjibhai Lathiya, Surat
3	3751488/09	Rect. No. AMD-266761	Mr. Dhanani Kirankumar Prafulbhai, Surat / Ms. Rinkalben Ketankumar Mangukiya, Surat Vs M/s. The Kesavi, Surat / Mr. Chirag Lavjibhai Lathiya, Surat
4	2652934/30	Opp. No. AMD-849355	M/s. Y. J. Trivedi & Co., Ahmedabad / Smt. Vidhya Devi Khatri, Ajmer V/s M/s. Krishna Trade Mark Bureau, U.P., / M/s. Berry Tarts LLP, U.P.
5	1086708/31	Opp. No. AMD-187538	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / Mr. Vinodkumar R. Shah H.U.F., Jalana

DATE OF HEARING 09.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2748672/03	Opp. No. AMD-895745	M/s. K.C. Patel & Co., Ahmedabad / Mr. Aslam Valimohamed Telwala, Bhavnagar V/s M/s. M.N.Shah & Co., Ahmedabad / Mr. M.Hanifbhai, Bhavnagar
2	2669955/23	Opp. No. AMD-881645	M/s. Sheth & Co., Advocates, Rajkot / Mr. Vipul Raghavbhai Sutariya, Surat V/s M/s. Sharma & Associates, Punjab / Mr. Surinder Kumar, Punjab
3	3497721/05	Opp. No. AMD-895286	M/s. S.Singh & Associates, Delhi / Mr. Ankit Chandulal Patel, Ahmedabad V/s M/s. Kayser And Company., Mumbai / M/s. Biological.E.Ltd., Mumbai
4	2598781/29	Opp. No. AMD-898526	M/s. Gautam & Company, Rajasthan / Mr. Surendra Kumar Agarwal, Rajasthan V/s M/s. J.P. Associates Advocate., Madhya Pradesh / Mr. Nitesh Agrawal, Shivpuri
5	1946437/24	Opp. No. AMD-788670	M/s. Superfastaction Regn. Service, Surat / Mr. Nandkishore M.Kothari, Surat V/s M/s. G.S. Rijhwani & Co., Mumbai / M/s. Rdees Export, Mumbai

DATE OF HEARING 13.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2652735/43	Opp. No. AMD-849484	M/s. Copy Hart, Surat / Mr. Amit Maheshbhai Vadher, Anand V/s M/s. Nylon Pau Bhaji And Restaurant, Anand
2	2520219/05	Opp. No. AMD-837172	M/s. B. D. Shukla & Company., Ahmedabad / Shri Samir Dilipkumar Shah, Ahmedabad V/s Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd, Ahmedabad
3	2524020/19	Opp. No. AMD-836222	M/s. Tradesafe, Ahmedabad / M/s. Asta Ceramic Private Limited, Morbi V/s M/s. W. S. Kane & Co., Mumbai / M/s. Astra Concrete Products, Goa
4	2574494/30	Opp. No. AMD-844569	M/s. K.C. Patel & Co., Ahmedabad / M/s. Parvati Industries Pvt. Ltd., Ahmedabad V/s M/s. Gautam & Company, Jaipur / M/s. S. K. Industries, Jaipur
5	2691547/11	Opp. No. AMD-908799	Mr. Kirankumar J. Jasani, Advocate, Rajkot / Shri Dr. Milan Kanakbhai Muliya, Surendranagar V/s M/s. Lalji Advocates, Delhi / M/s. Shah Multilayer Pvt. Ltd., U.P.

DATE OF HEARING 14.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2765342/05	Opp. No. AMD-896183	Mr. Kedar G. Dave, Ahmedabad / M/s. Eujen Lifesciences Private Limited, Ahmedabad V/s Mr. V Ravi & N Aishwaraya, Chennai / M/s. Micro Labs Limited, Bangalore
2	2759773/32	Opp. No. AMD-892115	M/s. K.C. Patel & Co., Ahmedabad / Ms. Girja Devi Gopaldas Chaturvedi, Vadodara V/s M/s. Delhi Registration Services, Delhi / M/s Wizard Fragrances., Uttar Pradesh
3	3316752/19	Opp. No. AMD-881916	M/s. T.C.Patel & Co., Ahmedabad / Ms. Sunshine Tiles Co. Pvt. Ltd., Morbi V/s M/s. Shardul Amarchand Mangaldas & Co., New Delhi
4	3328489/31	Opp. No. AMD-882116	M/s. National Trade Mark Co., U.P. / Mr. Aslam Khan, Rajasthan V/s M/s. Mace Corporate Associates, New Delhi / Mr. Rajan Jhiriwal, Rajasthan
5	985090/05	Rect. No. AMD-260958	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Lall Lahiri And Salhotra, Haryana

DATE OF HEARING 15.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	3175407/44	Opp. No. AMD-872699	M/s. G. D. Bansal & Associates., Rajasthan / Mr. Baidhya Kishan Chand (Ayurved Acharya), Rajasthan V/s M/s. P. K. Arora, Agra / M/s. Siyaram Silk Mills Limited, Mumbai
2	3146594/14	Opp. No. AMD-864159	M/s. G. D. Bansal & Associates., Rajasthan / Mr. Prashant Tibrewala S/o. Late Sh. Girdhar Lal Tibrewala, Rajasthan V/s M/s. Sunrise Trade Mark Co., Delhi / M/s Girdhar's Studio, Delhi
3	3126083/11	Opp. No. AMD-865586	M/s. Varikasery & Varikasery., Mumbai / M/s. Precifine Products Pvt. Ltd., Baroda V/s M/s. Mahtta & Co., Punjab / M/s. Fine Switchgears, Punjab
4	3126082/09	Opp. No. AMD-865587	M/s. Varikasery & Varikasery., Mumbai / M/s. Precifine Products Pvt. Ltd., Baroda V/s M/s. Mahtta & Co, Punjab / M/s. Fine Switchgears, Punjab
5	721299/11	Rect. No. AMD-225449	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Anchor Electricals Pvt. Ltd., Mumbai V/s M/s. Gautam & Co., Mumbai / M/s. Cello Plastic Industrial Works, Mumbai

DATE OF HEARING 16.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	3445809/43	Opp. No. AMD-880138	Mr Kinshuk Jain, Rajasthan / Mr. Rishabh Patni, Jaipur V/s M/s. ASM Law Offices, New Delhi / M/s. Impresario Entertainment & Hospitality Pvt Ltd., Mumbai
2	2542279/30	Opp. No. AMD-837982	M/s. Tradesafe, Ahmedabad / Mr. Himanshu Narendrakumar Patel, Unjha V/s M/s. G. D. Bansal & Associates., Rajasthan / M/s. Kanji Sweets, Rajasthan
3	2999452/05	Opp. No. AMD-868133	Mr. Alpesh N. Davda, Rajkot / Mr. Jay Bhartkumar Dhokai, Rajkot V/s M/s. Franco-Indian Pharmaceutical Pvt. Ltd., Mumbai
4	3063852/03	Rect. No. AMD-263737	M/s. G. D. Bansal & Associates., Rajasthan / Mr. Kailash Choudhary S/o. Sh. Laxman Ram Choudhary, Rajasthan V/s Mr. Shiv Kumar Awar, Advocate, Rajasthan / M/s. Shekhawati Industries, Rajasthan
5	623696/03	Opp. No. AMD-206259	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad V/s M/s. Anand And Anand., New Delhi / M/s. Hindustan Lever Limited, Bombay

DATE OF HEARING 20.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2573536/30	Opp. No. AMD-849779	Mr. Prakash Javaria, Advocate, Rajasthan / Mr. Bhagaram S/o Kupa Ji, Rajasthan V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. The Gujarat Tea Depot Co., Ahmedabad
2	2585133/02	Opp. No. AMD-845785	M/s. K.C. Patel & Co., Ahmedabad / M/s. Prakashkumar A. Patel, Mehsana V/s M/s. Intellect IPR Consulting, New Delhi / M/s. Marigold Paints P. Ltd. Gujarat
3	2881515/35	Opp. No. AMD-859004	M/s. Tradesafe, Ahmedabad / Ms. Hinaben Manishbhai Shah, Ahmedabad V/s M/s. Sunrise Trade Mark Co., Delhi / M/s. Atreya Ayurvedic Pharmacy, U.P.
4	2367569/07	Opp. No. AMD-909911	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Renish Bhaskar, Ahmedabad V/s M/s. Bell-O-Seal Valves Private Limited, Mumbai
5	2367569/07	Opp. No. AMD-906989	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Renish Bhaskar, Ahmedabad V/s M/s. Bell-Oseal Valves Pvt.Ltd., Mumbai

DATE OF HEARING 21.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2609121/05	Opp. No. AMD-872329	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Mirabilia Sciences Pvt. Ltd., Surat V/s M/s. Biochem Pharmaceutical Industries Ltd, Mumbai
2	2619804/05	Opp. No. AMD-872331	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Dynamic Lifecare Pvt. Ltd., Ahmedabad V/s M/s. Biochem Pharmaceutical Industries Ltd, Mumbai
3	2497967/30	Opp. No. AMD-827941	M/s. Gautam & Company, Jaipur / M/s. Chhitarmal Bhuramal Traders Pvt. Ltd., Jaipur V/s Sundar Bhagwati, Vadodara
4	2573572/35	Opp. No. AMD-837124	M/s. Delhi Registration Service, Delhi / M/s. Viralkumar Lalitkumar Kapadia, Ahmedabad V/s M/s. Madamser & Co., New Delhi / M/s. ABC Mechanicals, Amritsar
5	3446333/30	Opp. No. AMD-889558	Mr. Gaurav Soni, Advocate, Ahmedabad / M/s. Himla Food World, Banaskantha V/s M/s. G.S. Rijhwani & Co., Mumbai / M/s. M.S.S. Food Processor, Indore (M.P.)

DATE OF HEARING 22.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2473601/05	Opp. No. AMD-816429	M/s. K.C. Patel & Co., Ahmedabad / M/s. Curious Biotech, Vadodara V/s Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad
2	2400784/03	Opp. No. AMD-854222	M/s. Trade Mark Registration Services, Jaipur / Shri Madan Lal, Jaipur V/s M/s. Vidhani Trade Marks Co., New Delhi / M/s. Tirupati Industries, New Delhi
3	742113/30	Opp. No. AMD-199686	Mr. Chetan P. Pajwani, Rajkot / Mr. Ramniklal Gordhandas Popat, Rajkot V/s Mr. Manoj G. Menda, Advocate, Mumbai / M/s. Go Go Snacks, Mumbai
4	997714/34	Opp. No. AMD-208180	M/s. R.R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad
5	3008333/03	Opp. No. AMD-965569	Mr. Gaurav Soni, Advocate, Ahmedabad / Mr. Babushah I. Juneja, Ahmedabad V/s M/s. Mahtta & Co., Punjab / M/s. National Soap Mills, Punjab

DATE OF HEARING 23.09.2021

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2575751/07	Opp. No. AMD-838766	M/s. S.S. Advocates & Company, Ahmedabad / Mr. Ramnikbhai Jerambhai Sureja, Ahmedabad V/s M/s. Puri Trade Mark Co., Punjab / M/s. Turbo Industries Private Limited, Ludhiana
2	3465542/25	Opp. No. AMD-890993	Mr. Manish Kishorkumar Daiya, Ahmedabad V/s M/s. Anand And Anand, New Delhi
3	2585089/44	Opp. No. AMD-896918	Mr. Nikhil Soni, Rajasthan / Dr. Vikram Sharma, Rajasthan V/s M/s. G. D. Bansal & Associates, Rajasthan / Dr. Anita Sharma W/o. Dr. Ashish K. Sharma, Rajasthan
4	997715/34	Opp. No. AMD-203267	M/s. R.R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad
5	715291/30	Opp. No. AMD-163203	M/s. H.K. Acharya & Co., Ahmedabad / M/s. Shah Jivraj Nanchand & Co., Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat

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